

HIGH COURT OF TRIPURA
AGARTALA

Order No. 115

Dated, Agartala, the 6th March, 2018

Hon'ble the Chief Justice has been pleased to order that Learned Advocates who are desirous to take adjournment of their case(s) fixed before the Hon'ble Court may furnish written request in this regard to the concerned Court Master positively a day before the date so fixed with consent of the Opposite Party(s).

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

No.F. 40 (21)-HCT/BENCH/REGISTRY/2018/2167-93 **March 06, 2018**

Copy to: –

01. The Advocate General, State of Tripura, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The Secretary, Tripura Bar Association, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
09. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
10. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
11. The Senior Protocol Officer, High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. The Deputy Registrar(s), High Court of Tripura, Agartala;
14. The Chief Librarian, High Court of Tripura, Agartala;
15. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
16. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
17. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
18. The Assistant Registrar(s), High Court of Tripura, Agartala;
19. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the official website of the High Court of Tripura;
20. The Librarian-cum-RO, High Court of Tripura, Agartala;
21. The Superintendent(s), High Court of Tripura, Agartala;
22. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
23. The Court Master(s), High Court of Tripura, Agartala;
24. The Bench Clerk(s), High Court of Tripura, Agartala;
25. All the Dealing Assistants, Bench Sections, High Court of Tripura, Agartala;
26. Notice Board of the Court-house; and
27. Order File/Roster File.


REGISTRAR (JUDICIAL)